

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB) 310 (ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
07.12.2017**

**NAME OF THE COMPANY: M/s Superior Technologies Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner(s):	Ms. Shreya Singhal, Advocate for the Petitioner		
	For the Respondent(s):	Ms. Lakshmi Gurung and Mr. Easha Kadian, Counsels for Income Tax Department Mr. Manish Raj, ROC		

**ORDER**

Reply of the ROC has not been received by the Petitioners. Notice is duly accepted by the Counsel appearing on behalf of the Income Tax Department. Reply be filed before the next date of hearing.

To come up on 18<sup>th</sup> January, 2018. ✓

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(S. K. Mohapatra)  
Member (T)

-S-d-1  
(Ina Malhotra)  
Member (J)